'safety honour and welfare of your country comes first, always and every time. The honour and welfare of the men you command come next, your own safety, honour and welfare comes last, always and every time' forms the guiding beacon for the Indian Army. Further, the training academies have mottos which inspire the aspiring officers to imbibe the best ethos.

- (c) The values adopted by Chinese, Russian, German, French and Israel Armed Forces are studied by the officers through biographies of prominent military leaders as part of academic study and promotional exams.
- (d) The following books related to Indian Peace Keeping Mission have been compiled and published by Ministry of Defence:
 - (i) The History of Custodian Forces (Indian) in Korea, 1953-54, published in 1976.
 - (ii) The Congo Operation, 1960-63 published in 1976.
 - (iii) Operation Shanti Indian Army on Peace Mission in Egypt published in 1990.
 - (iv) Terrific Responsibility The Battle for Peace in Indo-China (1954-75) published in 1995.

Measures to check fake currency circulation

1715. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that problem of fake currency is increasing day-by-day and as many as 250 out of every 10 lakh notes in circulation are fake in the Indian economy;
- (b) if so, Government's response thereto indicating as to how we are controlling the fake notes coming to India from foreign soil;
- (c) whether Government proposes to bring Radio Frequency Identification Technology (RFID) system in higher currency notes and also plastic currency notes for controlling fake notes problems in the country;
 - (d) if so, details and by when it will be started to use this technology; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) A study on FICN issues, including estimation of FICN in circulation, has been undertaken by Indian Statistical Institute (ISI), Kolkata under the overall supervision of NIA. As per the study, the face value of FICN in circulation was found to be about ₹ 400 crores. It was found the value remained constant for the last 4 years.

To check the menace of counterfeiting of banknotes, The Ministry of Finance, Ministry of Home Affairs, Reserve Bank of India, Security and Intelligence Agencies of the Centre and States are working in tandem to thwart the illegal activities related to Fake Indian Currency Note (FICN). An FICN Coordination Group (FCORD) has been formed in the Ministry of Home Affairs to share the intelligence/information amongst different security agencies of States/Centre to counter the menace of agencies to effect more seizures. The issue has also been raised in international multilateral fora constantly.

The legal regime has been strengthened by amendments in the section 15 of the Unlawful Activities (Prevention) Act, 1967 (UAPA) (effective from 01.02.2013), wherein the damage to the monetary stability of India by way of production or smuggling or circulation of High Quality Fake Indian Paper currency, coin or any other material has been declared as a "terrorist act".

Further, in order to stay ahead of the counterfeiters, Government has recently introduced revised numbering pattern in all denominations of banknotes.

(c) to (e) Currently no proposal on introduction of Radio Frequency Identification (RFID) Technology in Indian banknotes is under consideration. Government in consultation with RBI, has initiated the process of upgrading security features in banknotes. It has further been decided to conduct a field trial of plastic banknotes in denomination of ₹ 10. Pre-qualification Bid (PQB) for purchase of substrate for plastic banknote has been floated by RBI.

Steps taken to improve functioning of DRTs

1716. SHRIMATI RENUKA CHOWDHURY: Will the Minister of FINANCE be pleased to state:

(a) the total number of Debt Recovery Tribunals (DRTs) functioning at present in the country;